

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.90/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company		Ramesh Agarwal & AnrVs-Canadian Crystaline (I) Pvt.Ltd. & Ors.		
Under Section		397/398		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date

S. K. Poddan, Advocate

Petitioner

22.11.17

## ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Ld. Counsel for the petitioner has made a request for adjournment. Prayer is allowed.

List on 11/01/2018.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)